

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
LOK SABHA**

**UNSTARRED QUESTION NO. 2136  
TO BE ANSWERED ON 01.01.2018**

**STANDARDISATION OF SKILL DEVELOPMENT SCHEMES**

**2136. SHRI A.P. JITHENDER REDDY**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) whether the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) programme adheres to the common norms which were formed with the aim of bringing standardisation and uniformity in the different skill development schemes of various Ministries and Departments and if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) the details of the standardised minimum hours, training cost norms, funding norms and input standard norms under the PMKVY;
- (d) whether the Government is aware that the two certifying bodies, National Council of Vocational Training and the Assessment Agencies empanelled by Sector Skills Council, both have different norms with regards to hours of training, competency standards and assessment norms and if so, the details thereof and the reasons therefor;
- (e) whether there is any mechanism, set up by the Government to evaluate and monitor the efficiency and quality of training; and
- (f) if so, the details thereof and the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI ANANTKUMAR HEGDE)**

(a) to (c) Pradhan Mantri Kaushal Vikas Yojana (PMKVY) scheme is being implemented in alignment with the Common Norms approved by the Common Norm Committee. This ensures equitable spread of opportunities in skill training so that the youth in all parts of the country can be benefitted.

(d) The National Council for Vocational Training awards National Trade Certificates for craftsmen training whereas Sector Skill Councils' empanelled assessment agencies Assess and Certify trainees on the curriculum aligned to Qualification Packs approved by National Standards Qualification Committee under PMKVY.

(e) and (f) The guidelines of the PMKVY was modified to make it more transparent, effective and target oriented. The provision of continuous monitoring of scheme has been envisaged. Under this self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted. Additionally, the process of accreditation and affiliation of TCs has been made completely transparent and they have to mandatorily go through SMART for accreditation. Target allocation to TP/TC is linked with its grading which are based on achievement of parameters contained in performance as well as compliance matrix. Further, Training Partners/SSCs would be penalized at rate of 1% of training cost or assessment fees for every single day delay in assessment.